

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4297
ANSWERED ON:18.12.2014
MEDIATION CENTRES AND ADR
Jena Shri Rabindra Kumar;Nath Shri Chand

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Mediation Centres and Alternative Disputes Resolution (ADR) Centres set up in the country, State/UT-wise including Odisha;
- (b) the details of funds allocated and spent thereon during each of the last three years and the current year. State/UT-wise;
- (c) the number of cases disposed of by these centres during the said period;
- (d) whether the National Legal Services Authority allocates funds for the purpose and if so, the details thereof; and
- (e) the number of such centres which are approved and yet to be set up in the country, State/UT-wise along with the time frame set for the purpose?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c) & (e) The information is being collected and will be laid on the Table of the House.

(d) Yes, Madam. National Legal Services Authority (NALSA) allotted funds of about Rs. 6.54 crores to the State Legal Services Authorities (SLSAs) in the year 2007-08 for establishing Mediation Centres in the States. Grants aggregating to a sum of Rs. 5 crores, i.e. Rs. 3 crore during the financial year 2008-09, Rs. 1 crore each in 2012-13 and 2013-14 respectively were given to Mediation and Conciliation Project Committee (MCPC) to support mediation activities. A sum of Rs. 3.75 crore has also been given to all States/ UTs through respective State Legal Services Authorities (SLSA) during 2013-14 for mediation activities including payment of honorarium to mediators.

The 13th Finance Commission also allocates funds for establishing for District Alternative Disputes Resolution (ADR) Centers in various States. As on 31.10.2014, an amount of Rs. 312.85 crore has been released to District ADR Centres. Out of this, Rs. 220.11 crore has been utilized. A statement showing State-wise details of funds released to District ADR and funds utilized is at Annexure-A.